

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

MA NO. 2041/2000
MA NO. 1675/2000
OA NO. 2678/96

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New Delhi, this the 28th day of August, 2000
Hon'ble Mr. Justice V.Rajagopala Reddy, Vice Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

In the matter of:

1. All India Telegraph Traffic Officers
Association through its General Secretary,

Shri P.K. Sadhu, T-20/7, Atul Grover Road,
New Delhi.

2. Shri Pratap Singh son of Shri Bedi Ram,
resident of 9/3653, Dharampura, Gandhi
Nagar, Delhi.

3. Shri K.S. Kanwar son of Shri Dhian Singh,
resident of D-1, Behind Eastern Court,

New Delhi-110001.
(By Advocate: Sh. G.D.Gupta)

.. APPLICANTS.

Versus

1. Union of India through the Secretary to
the Government of India, Ministry of
Communications, Sanchar Bhawan, New
Delhi.

2. The Chairman, Telecommunication
Commission, Ministry of Communications,
Sanchar Bhawan, New Delhi.

3. Union Public Service Commission, Through
the Chairman, Dholpur House, Shahjehan
Road, New Delhi-110003.

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4. Indian Telecom Services Association
through Shri N. Sundera Raman,
General Secretary.
5. Shri Satya Prakash, Director (N.M.),
Room No. 304, Dak Bhawan, Ashoka Road
New Delhi.
6. Shri G. Sankaraiah, General Manager,
Telecom, Thanjavoor (Tamilnadu State).
7. Shri J.K. Gupta, D.D.G., VA Services,
Telecom Commission, H.Q., Sanchar
Bhawan, New Delhi.
8. Shri Mahendra Kumar, D.D.G.(TX),
Sanchar Bhawan, New Delhi.
9. Shri J.R. Rao, General Manager
Telephones, Vishakhapatnam (A.P.).
10. Shri Parshottam Singh, General Manager
Telephones, East Godavari, District
Rajamundry (Andhra Pradesh).
11. Shri T.S. Kuppuswamy, General Manager
(TD), Bangalore (Karnataka).
12. Shri J. Gopal, General Manager,
Telephone, M.T.N.L. Mumbai (Maharashtra).

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13. Shri Gopal Dass II, General Manager
Operations, Office of C.G.M. Telecom,
Patna (Bihar).

14. Shri H.B. Wadhwa, General Manager
Telephone, Central, Khurshidlal Bhawan,
New Delhi-110001.

15. Shri R. Varadarajan, General Manager
Telecom, Erode (T.N.).

16. Shri G. Parthsarthy, General Manager
Maintenance, S.T.R. Bangalore (Karnataka).

17. Shri V.P. Kakkar, General Manager Telephone,
Khurshidlal Bhawan, M.T.N.L., New Delhi.

18. Shri R.P. Hans, D.D.G. (MM-II), Sanchar
Bhawan, New Delhi.

19. Shri S.R. Pillai, General Manager
Telephones, Cannanore, Kerala.

20. Shri S. Vishwanathan, General Manager
Telephones, Trivendrum, Kerala.

21. Shri S.R. Agarwal, General Manager
(East), Ahmedabad Telecom. Distt.,
Vaniyaji Bhawan, Outside Raipur Gate,
Ahmedabad (Gujarat).

22. Shri S.K. Sharma, General Manager
Telephones, Patiala (Punjab).

23. Shri V. Rangachari, General Manager
Telephones, Combatore (Tamilnadu).
24. Shri G.C. Mishra, General Manager
Telephones, Ranchi, Bihar.
25. Shri R. Raghavan, General Manager
Telephones, District Kalyan,
Maharashtra.
26. Shri D. Swaminathan, General Manager
(NMS), S.T.R. Madras (Tamilnadu).
27. Shri Satya Pal, General Manager
Telephones, District Nagpur
(Maharashtra).
28. Shri S.P. Khullar, General Manager
Telephones, Jabalpur (Madhya Pradesh).
29. Shri B.P.S. Pai, General Manager
Telephones, District Belgaum,
Karnataka.
30. Shri C. Goverdhan, General Manager,
Valsad (Gujarat).
31. Shri G.K. Agarwal, General Manager
Telephones, Raipur (Madhya Pradesh).

32. Shri S. Bhargava, General Manager
Telephones, District Meerut (UP).
33. Shri S.K. Chakravorty, General
Manager, Circle Telecom Depot,
Calcutta.
34. Shri J.K. Roy, General Manager (D),
West Bengal Telecom Circle,
Calcutta (West Bengal).
35. Shri Om Vir Singh, General Manager (TD),
Lucknow (U.P.).
36. Shri Surinder Singh, General Manager,
Telecom. Project, Lucknow (UP).
37. Shri K. Balakrishnan, General Manager
Telephones, Mangalore (Karnataka).
38. Shri R.N. Garg., SAG Telecom Officer
39. Shri C.B. Nair., SAG Telecom Officer
40. Shri Prakash Chandra, General Manager.
41. Shri R.N. Panda, General Manager.
42. Shri Rajesh Wadhwa, General Manager.
43. Shri V.K. Agarwal., SAG Telecom Officer

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44. Sh. U.S. Manral, General Manager,
(Service to be effected on Respondents
Nos. 38 to 44 through Chairman,
Telecom, Commission, Sanchar Bhawan,
Ashoka Road, New Delhi-110001.) Respondents
(By Advocate: Sh. N.C. Sikri with
Ms. Geetanjali Goel)

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ORDER (ORAL)

By Mr. Justice V.Rajagopala Reddy,

Heard counsel for the applicants and the
respondents. Reply is filed to MA-1675/2000.

2. It is stated that a tripartite agreement
between DTS, DTO and TTS has been reached on the issued
of merger in the proceedings dated 16.8.2000 and in
pursuance of this agreement in the proceedings dated
16.8.2000 the Government had implemented the conditions
in that agreement. The parties in this case, therefore,
submit that in view of the above, nothing survives in the
OA. The OA is, therefore, dismissed as infructuous. It
is made clear that if the respondents had committed
breach of the conditions in the tripartite agreement it
is open to the applicants to approach the Tribunal to
enforce the agreement. MA-2041/2000 and 1675/2000 is also

disposed of.

GOVINDAN S. TAMPI
Member (A)

'sd'

V.Rajagopala Reddy
(V.RAJAGOPALA REDDY)
Vice Chairman (J)